

1. Agra	5,000 Lines
2. Allahabad	5,000 „
3. Kanpur	16,800 „
4. Lucknow	17,000 „
5. Meerut	6,000 „
6. Mussourie	1,500 „
7. NOIDA	4,000 „
8. Varanasi	5,600 „

[English]

**DMT Plant Imported by Bombay Dyeing and Manufacturing Ltd.**

2200. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have ordered an enquiry against Bombay Dyeing and Manufacturing Ltd. for misleading Government regarding the life of the D.M.T. plant imported by the firm; and

(b) if so, how far Government have succeeded in ascertaining the facts ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) No, Sir.

(b) Does not arise.

**Complaints of Defective Washers in L.P.G. Cylinders**

2201. SHRI VIJAY N. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware of large number of complaints about the risks and inconvenience caused to the consumers of LPG because of the defective rubber washer in LPG cylinders;

(b) whether Government are also aware of the complaints of distributors of LPG cylinders that out of 400 cylinders received by them more than 50 cylinders in the lot are either without washer or with damaged washer; and

(c) if so, the steps proposed to be taken to minimise risks involved in defective use of rubber washers in LPG cylinders ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Some complaints about defective rubber washers in LPG cylinders are received by the oil marketing companies in the course of their business operation.

(b) The percentage of such cases is negligible.

(c) At all the bottling plants, every filled cylinder is checked with Compact Valve Tester, for ascertaining the presence and proper functioning of the rubber washer. Dealers are also under instructions to check the rubber washers before delivering the cylinders to the consumers.

**Possession of Land Acquired for Telephone Exchange at Race Course, Coimbatore, Tamil Nadu**

2202. SHRI C. K. KUPPUSWAMY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that land was acquired at a cost of Rs. 7.35 lakhs during 1979 for the use of Telephone Exchange department at Race Course, Coimbatore from the State Government of Tamil Nadu;

(b) whether the said amount has been paid by the Union Government to State funds;

(c) if so, the details thereof and in not, reasons thereof; and

(d) the reasons for delay in taking possession of the land by the Union Government ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c). An amount of Rs. 7.53 lakhs was paid to the Revenue Authorities on their demand.